

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 127 OF 2019 &**  
**IA NO. 540 OF 2019**

**Dated: 15<sup>th</sup> May, 2019**

**In the matter of:**

**Madurai Power Corporation Pvt. Ltd.**

**... Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **06.08.2019.**

*mk*

**PS/Court Master**